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C.A.No. 9808 OF 2003
ITEM No.105

Court No.6

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.9808/2003

VINOD BANSAL APPELLANT (S)

VERSUS

STATE OF HARYANA & ANR. RESPONDENT (S)
(With office report)

WITH C.A.Nos.9820, 9786, 9828, 9838, 9918, 9874, 9885, 9889, 9846,
9868, 9887, 9869, 9847, 9873, 9880, 9894, 9870, 9916, 9899, 9886,
9917, 9911, 10105, 10090, 9900, 10103, 9818, 9825, 9897, 9909,
9891-9893, 9888, 9792-9798, 9781, 9824, 9779, 9817, 9803, 9826,
9829, 9827, 9839, 9867, 9881, 9895-9896, 9864, 9831, 9799, 9802,
9823, 9901, 9787-9791, 9783-9784, 9806-9807, 9800-9801, 9836-9837,
9833-9834, 9882, 9842-9843, 9809-9810, 9835, 9815-9816, 9830,
9871-9872, 9813-9814, 9804-9805, 9883, 9866, 9811-9812, 9865, 9785,
9832, 9782, 3599 & 9840 of 2003 - (With office report)

C.A.No.9912/2003 - (With Appl.(s) for permission to place addl.
documents on record and with office report),

C.A.Nos.9821-9822/2003 - (With Appl.(s) for substitution of deceased
petitioner and with office report)

Date : 15/07/2004 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Appellant (s)Mr. Aman Hingorani, Adv.
Ms. Priya Hingorani, Adv.
Ms. Reema Bhandari, Adv.
for M/s. Hingorani & Associates, Adv.

CA 9865Mr. Rajesh K. Sharma, Adv.
Ms. Shalu Sharma, Adv.

For Respondent (s)Mr. Vinay Kumar Garg, Adv.
StateMs. Kavita Wadia, Adv.

HUDAMr. Satinder S. Gulati, Adv.
for Dr. Kailash Chand, Adv.

Mr. Somvir Singh Deswal, Adv.
Mr. M.P. Shorawala, Adv.

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Mr. B.K. Pal, Adv.
Mr. Manoj Swarup, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. Aman Hingorani, learned counsel for the appellants started his arguments at 3.15 p.m. and had not concluded till 4.00 p.m. when the Court rose for the day. The matters remained part-heard.

Sarita
Court Master

(Shelly Sengupta)